## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. | T.P. No. | Purpose | Section                            | ection Name of the Parties      |  |
|------------------|----------|---------|------------------------------------|---------------------------------|--|
| No.              |          |         |                                    | M/s. / Mr.                      |  |
| CP(IB)No.        | -        | For     | Rule-4 of IB                       | M.G. Mohan Kumar & 2 Others Vs. |  |
| 99/BB/ 2017      |          | hearing | hearing American Road Technology & |                                 |  |
|                  |          |         |                                    | Solutions Pvt 1td               |  |

| SL. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|-----|-------------------------------------|------------------------|-----------|
| 1)  | AD IT VA PATEL<br>9535195405        | Respondent             | Adelizat  |
| 2)  | Prema Hatti                         | Ruc                    | P2        |

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed rejoinder. List it finally on 11/01/2018.

Member (T)

Member (J)